## GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

#### **LOK SABHA**

### **UNSTARRED QUESTION NO. 2882**

TO BE ANSWERED ON 04.01.2018

#### **USE OF FUNDS UNDER NCEF**

## 2882. SHRI RABINDRA KUMAR JENA: SHRI DEEPENDER SINGH HOODA:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a): the changes made in the guidelines regarding use of funds under the National Clean Energy Fund;
- (b): the project proposals cleared and the funds given from the said Fund since 2011, Statewise;
- (c): the number of projects relating to or in the nature of the research and innovation in clean technologies out of the projects implemented under the said Fund;
- (d): whether there is any mechanism to check the commercial and operational viability of a project before fund for it is sanctioned by the Inter-Ministerial Group and if so, the details thereof;
- (e): the details of funds utilized/yet to be utilized by the respective designated Departments/Agencies along with the reasons for non-utilization of funds, project-wise; and (f): if so, the details thereof?

#### **ANSWER**

# THE MINISTER OF STATE FOR POWER AND NEW & RENEWABLE ENERGY (I/C) (SHRI R.K. SINGH)

- (a): The National Clean Energy Fund (NCEF) was created out of cess on coal produced / imported, through Finance Bill 2010-11. NCEF guidelines of April 2011 were revised in March 2017, to expand the scope of the fund to include clean environment initiatives. Accordingly, the name of NCEF has been changed to National Clean Energy and Environment Fund (NCEEF). Further, the Goods and Services Tax (Compensation to States) Act, 2017 which has been notified in April 2017, provides that coal cess, along with some other cess would constitute GST Compensation Fund and the same would be utilized to compensate the States for five years to compensate them for potential losses on account of GST implementation. After five years any amount left would be shared on 50% basis between Centre and States.
- (b) to (d): An amount of Rs. 24,614.49 Cr was allocated from NCEEF to the Ministry of New & Renewable Energy, Ministry of Water Resources, River Development & Ganga Rejuvenation and Ministry of Environment and Forests from the year 2011-12 till date. The Inter-Ministerial Group (IMG), in consultation with the Ministries proposing the projects, after examining the suitability as per the guidelines, has recommended 55 projects with a total Viability Gap Funding (VGF) of Rs. 34,811.19 crore. These projects include innovative schemes like Green Energy Corridor for boosting up the transmission sector, Namami Gange, Green India Mission, Jawaharlal Nehru National Solar Mission (JNNSM)'s installation of solar photovoltaic (SPV) lights and small capacity lights, installation of SPV water pumping systems, SPV Power Plants, Grid Connected Rooftop SPV Power Plants.
- (e) & (f): From the financial year 2011-12 to 2016-17, an amount of Rs. 20,942.29 crore was transferred to NCEEF and an amount of Rs. 15,911.49 crore was financed from NCEEF for projects. For the year 2017-18, a Budget Estimate of Rs. 8,703 crore has been transferred to NCEEF.

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